

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 596-597 of 2019

IN THE MATTER OF:

MTR Foods Pvt. Ltd.

...Appellant

Versus

**Mr. Ashish Kanodia,
RP of the Maiyas Beverages and Food
Pvt. Ltd.**

...Respondent

Present

**For Appellant: Mr. Sajan Poovayya, Senior Advocate with Mr. Pratibhanu
S. Kharola, Mr. Akshay Vasishtha and Ms. Ipsita
Chaudhary, Advocates.**

**For Respondent: Mr. Amit Agrawal and Mr. Sahil Raveen, Advocates
Mr. Swapnil Gupta, Advocate for R-2
Mr. Nikhil Nayyar Senior Advocate with Mr. Kaustav Saha,
Advocates for Respondent No-4**

With

Company Appeal (AT)(Ins) No. 598-600 of 2019

IN THE MATTER OF:

Peepul Capital Fund III LLC.

...Appellant

Versus

**Mr. Ashish Kanodia,
RP of the Corporate Debtor & Ors.**

...Respondents

Present

**For Appellant: Mr. Darpan Wadhwa, Senior Advocate with Mr. Nakul
Sachdeva, Ms. Ambika Singh Pratiyush and Mr. Aakarshan
Sahay, Advocates**

**For Respondent: Mr. Amit Agrawal and Mr. Sahil Raveen, Advocate for R-1
Mr. Swapnil Gupta, Advocate for R-2
Mr. Nikhil Nayyar Senior Advocate with Mr. Kaustav Saha,
Advocates for Respondent No-3**

ORDER

23.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 28th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/